

Reports and accounts (2022-23) of Pawan Hans Limited, Noida, Uttar Pradesh; Rohini Heliport Limited, New Delhi and related papers

नागर विमान मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोल): महोदय, मैं निम्नलिखित पत्रों को सभा पटल पर रखता हूँ:-

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (i)(a) Annual Report and Accounts of the Pawan Hans Limited, Noida, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 1657/18/24]

- (ii)(a) Annual Report and Accounts of the Rohini Heliport Limited, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 1108/18/24]

Reports and Accounts (2023-24) of NLCIL, NTPL, NLC India Green Energy Limited, NLC India Renewables Limited, Chennai, Neyveli Uttar Pradesh Power Ltd., Lucknow, and Coal India Limited (CIL), Kolkata and related papers

कोयला मंत्रालय में राज्य मंत्री (श्री सतीश चंद्र दूबे): महोदय, मैं कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) (ख) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (i) (a) Sixty-eighth Annual Report and Accounts of the NLC India Limited (NLCIL), Chennai, Tamil Nadu, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. See No. L. T. 1015 /18/24]

- (b) Twelfth Annual Report and Accounts of the Neyveli Uttar Pradesh Power Ltd., Lucknow, Uttar Pradesh a subsidiary company of the

NLC India Limited, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. *See* No. L. T. 1658/18/24]

(c) Eighteenth Annual Report and Accounts of the NLC Tamil Nadu Power Limited (NTPL), Chennai, Tamil Nadu, a subsidiary company of the NLC India Limited, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. *See* No. L. T. 1659/18/24]

(d) First Annual Report and Accounts of the NLC India Green Energy Limited, Chennai, Tamil Nadu, a subsidiary company of the NLC India Limited, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. *See* No. L. T. 1660/18/24]

(e) First Annual Report and Accounts of the NLC India Renewables Limited, Chennai, Tamil Nadu, a subsidiary company of the NLC India Limited, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(f) Review by Government on the working of the above Company and its subsidiaries.

[Placed in Library. *See* No. L. T. 1661/18/24]

(ii) (a) Annual Report and Accounts of the Coal India Limited (CIL), Kolkata, [Volume-I and Volume-II (Part 1, 2, 3 and 4)], along with its subsidiary companies, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. *See* No. L. T. 1018/18/24]